

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. IA 2236/2023 In C.P. (IB)-1286(MB)2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2023**

NAME OF THE PARTIES: - Rivaaz Trade Ventures Private Limited

V/s

Axis Trustee Services Limited

IN THE MATTER OF

Axis Trustee Services Limited

V/s

Rivaaz Trade Ventures Private Limited

APPEARANCES: -

FOR THE FINANCIAL CREDITOR

: Adv. Suchitra Valjee a/w Riya
Kamdar i/b Manilal Kher Ambalal
Co.

FOR THE CORPORATE DEBTOR

: Adv. Shyam Kapadia a/w
Ankita Yadav i/b ALMT Legal

Section: 60(5), U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Physical Hearing. List the matter for
hearing on **28.08.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)